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Government have taken care and will take care, to see that unreasonable disparities are avoided in the wage structure as between different enterprises in the same industry or region and as between public enterprises on the one hand and Govern-Departments on the other. especially in comparative levels. wherever comparability could be established.

## Rates of interest charged by the Nationalised Banks from various sectors

\*347. SHRI GURUDEV GUPTA:
SHRI ARVIND GANESH
KULKARNI;
SHRIMATI LEELA DAMODARA MENON;
SHRIMATI USHI KHAN;

Will the Minister of FINANCE be pleased to state:

(a) the effective rates of interest charged by the nationalised banks from the following sectors for pledge/hypothecation and pledge credit as on the 31st March, 1978:—

- (i) Industries registered under DGTD.
- (ii) Priority sectors exports) / socially important.
  - (iii) Small Scale Sector, and
- (iv) Agricultural sector at Apex/"
  District/Society level;
- (b) whether the nationalised banks charge uniform rates of interest and whether the procedure of adding interest to capital every month or every three months in uniformly adopted; and
- (c) whether there is any proposal under Government's consideration to review the interest rate structure and to make it more rational?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) A Statement is laid on the Table of the House.

(c) The interest rate structure of the banks is a part of the over-all credit policy of the Government and is kept under constant review.

## Statement

The lending rates of Scheduled Commercial Banks which are kept under constant review, have been recently revised downwards. These revised rates came into effect from 1st March, 1978 and are as follows:—

1. Mix mum Lending Rate on Advances.—The maximum rate of interest chargeable by Banks on short period advances (without prejudice to penal charges) will be as follows:

	Banks with Demand a	nd Time	Liab	oilitie	s of					Rate prior to March 1,	New rates
	~	·								Per cent	Per cent
(n)	Over Rs. 50 crores and	banks inc	corpo	rated	l outsi	de Inc	lia			16/1/2	15
(b)	Between Rs.25 crores an	1.1 Rs. 50	crore	s						17/1/2	15
(c)	Below Rs. 25 crores .		•	•		•		•		No ceiling	16
2. 7	Erm loans		v				· ·	·		Rates prior to March 1, 1978	New rates
										Per cent	Per cen
(a) b)	Term loans of not less thareas	•	•	•	•		•	priorit •	у.	12.20	12.20
	(i) Between 3 and (ii) Above 7 years							•	:	11.00	} 14.00
` <u>`</u> u ` ;										•	5 <b>7</b>

Written Answers

	anks with Demand and Time Liabilities of		, 	Rate prior ( March 78	to 11,	New rate
	Concessional Ceiling Rates			Per	cent	Per cen
(A)	Term loans of not less than three years to the specifismall scale units	ied cate	gories •	of •		11.00
( <b>B</b> )	Term loans of not less than three years granted to farm of minor irrigation and land development	ners for	purpo	ses	. 1	10. 20
( <b>C</b> )	Term loans of not less than three years granted to far first purposes as defined by ARDC	mers fo	r dive	rsi-		. II.00
(D)	Direct individual loans to small farmers not exceed whether extended as short, medium or long term facil		<b>₹s. 2,</b> 50	00/-		11.00
Food	Credit Rates	prior to		h	New	Rates
	,	Per ce	ent	ر ـ ر	Pe	r cent
xport	Credit: Pre-shipment credit: 11 and 13 per cent (According to:	12	•	<sub>.</sub> д.	_	r cent 11
		12 specifie	d perio	d),	_	-
	Pre-shipment credit: 11 and 13 per cent (According to	12 specifie	d perio	d),	_	-
Prim	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to s	12 specifie	d perio	d),	_	-
Prim	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to sary Agricultural Credit Societies:	12 specifie	d perio	d),	_	-
Prim	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to sary Agricultural Credit Societies:  Short Term	12 specified	d perio	d),	_	11
Prim	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to a ry Agricultural Gredit Societies:  Short Term  To societies with business less than Rs. 2 lakhs	12 specified	d perio	d),	_	10%
Prim	Pre-shipment credit: 11 and 13 per cent (According to see Post-shipment credit: 8 and 11 per cent (According to see 17 Agricultural Credit Societies:  Short Term  To societies with business less than Rs. 2 lakhs  To societies with business over Rs. 2 lakhs during previous	12 specified	d perio	d),	_	10%
Prim M	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to a ry Agricultural Credit Societies:  Short Term  To societies with business less than Rs. 2 lakhs  To societies with business over Rs. 2 lakhs during previous to societies without full time paid Secretary	12 specified	d perio	d),	_	10%
Prim M	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to a ry Agricultural Credit Societies:  Short Term  To societies with business less than Rs. 2 lakhs  To societies with business over Rs. 2 lakhs during previous to societies without full time paid Secretary  Medium term Loans	12 specified	d perio	d),	_	10% 11%
Prim M M	Pre-shipment credit: 11 and 13 per cent (According to a Post-shipment credit: 8 and 11 per cent (According to a ry Agricultural Credit Societies:  Short Term  To societies with business less than Rs. 2 lakhs  To societies with business over Rs. 2 lakhs during previous to societies without full time paid Secretary  Addium term Loans  Edium term advances by banks to societies.	12 specified	d perio	d),	_	10% 11%

But; have been alrest that for purposes of compounding the rests shall be quarterly of longer.

## Difficulties faced by tourists at the Srinagar Airport

K. VAISHAM-\*348. SHRI S. Will the Minister PAYEN: TOURISM AND CIVIL AVIATION be pleased to state:

+hat (a) whether it is a fact tourists visiting Kashmir have to face a lot of inconvenience in securing booking clearance, etc., at the Srinagar airport as reported in the Times of India of the 28th May, 1978; and

(b) if so, what steps Government have taken to remedy the situation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) Indian Airlines are operating 3 Boeing 737 flights and one HS 748 flight to Srinagar and the regular traffic demand between Delhi and Srinagar could be adequately met by these services. There is, however, a holiday rush in May-June when passengers do face difficulties in securing reservations. To meet such situations